

amount of freight earned thereon by Indian Ships and by non-Indian ships?

(c) What is the total quantity of cargo imported into India or exported from India under the ownership and/or control of the various State Governments during the years 1951 and 1952 and what is the total amount of freight paid thereon?

(d) What are the separate figures for the cargo carried and the freight earned by Indian Ships and non-Indian Ships?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (d). Current statistics of imports and exports as published in the Sea-borne Trade Accounts, are shown under different units of measurement and in terms of value, and are not being maintained on the basis of the cargo imported or exported under the ownership and/or control of the Government of India or the State Governments concerned. The expenditure of time and effort required to collect the required information will not be commensurate with advantage to be gained in collecting it.

COMMODITY COMMITTEES

600. Shri Viswanatha Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) what are the various Commodity Committees functioning at present;

(b) which of them are autonomous;

(c) whether there is any proposal to make all of them autonomous; and

(d) if so, when?

The Minister of Food and Agriculture (Shri Kidwai): (a) The Commodity Committees functioning at present are:—

(i) The Indian Central Sugarcane Committee.

(ii) The Indian Central Oilseeds Committee.

(iii) The Indian Central Arecanut Committee.

(iv) The Indian Lac Cess Committee.

(v) The Indian Central Jute Committee.

(vi) The Indian Central Cotton Committee.

(vii) The Indian Central Tobacco Committee.

(viii) The Indian Central Coconut Committee.

(b) All are autonomous.

(c) and (d). Do not arise.

NEW POSTAL DIVISIONS IN ORISSA

601. Shri K. C. Jena: Will the Minister of Communications be pleased to state:

(a) whether any new Postal Divisions have been established in the State of Orissa during the year 1951-52; and

(b) if so, where?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No.

(b) Does not arise.

TELEGRAPH OFFICES FOR DISTRICT HEADQUARTERS IN ORISSA

602. Shri K. C. Jena: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that some District Headquarters in the State of Orissa have not been provided with Telegraph Offices;

(b) if so, the reasons therefor;

(c) the names of such Headquarters which have not been provided with Telegraph Offices;

(d) whether Government propose to connect these Headquarters with telegraph offices; and

(e) if so, when?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (c). There is only one district headquarters, namely, Keonjhar, which is not connected with telegraph lines. No telegraph office has so far been opened in that town as the estimated loss on its working was expected to exceed the permissible limit of Rs. 500/- p. a.

(d) Yes.

(e) During 1953/54.

UNIONS OF WORKING JOURNALISTS

603. Shri B. S. Murthy: Will the Minister of Labour be pleased to state the number of unions of the working journalists at present?

The Minister of Labour (Shri V. V. Giri): The information is being collected and will be placed on the Table.